

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 2969

TO BE ANSWERED ON DECEMBER 16, 2015

DEVELOPMENT OF SLUMS

No. 2969. SHRI DINESH TRIVEDI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to implement a system of cut-off dates wherein only those residing in a slum before a certain date will be eligible for free or concessional housing and if so, the details thereof;
- (b) whether the Government has received objections from any quarters about this policy; and
- (c) if so, the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(SHRI BABUL SUPRIYO)

(a): In pursuance of the Government's vision of facilitating housing to all by 2022, the Government has launched "Pradhan Mantri Awas Yojana (PMAY)-Housing for All (HFA) (Urban)" Mission on 25.6.2015. The Mission aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and urban poor through following four verticals:

- (i) "In situ" Slum Redevelopment through private participation using land as resource;
- (ii) Credit Linked Subsidy Scheme (CLSS);
- (iii) Affordable Housing in Partnership; and
- (iv) Subsidy for beneficiary-led individual house construction or enhancement.

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Under the 1st component of the Mission, the Guidelines stipulates that eligibility of the slum dwellers like cut off date etc. will be decided by States/UTs preferably through legislation.

(b) & (c): No, Madam.
